

the help of auto track-III system, which was on shadow mode of operations and Auto-track-III display were available for operations.

(b) to (d) While performing downloading or adaptation data to rectify an unserviceable component of the system, the entire Auto-track-II system failed at 1745 IST on 14.01.2010. Automation maintenance team was able to restore the system only after 1930 IST. Investigation in this matter is being done by DGCA.

(e) Airports Authority of India (AAI) has been advised to:

(i) review the existing Software and Adaptation maintenance download procedure and re-run several times to ensure the effectively and reliability; (ii) introduce a standard and well defined documented training program including refresher courses for the personnel working in DMS & Automation Maintenance team and a rating/ certification programme for ATM and CNS personnel; (iii) keep at least an expert from M/s. Raytheon in Delhi & Mumbai for assistance and Guidance to handle the automation system; (iv) have a similar independent parallel automation back up system with different source of power supply to avoid such type of catastrophic failure in future; (v) establish a standard coordination procedure among Ratheon Company, DMS team and automation maintenance team and to record a communication system among them; (vi) make available expert level of password with designated officers in DMS and automation maintenance team with sufficient level of expertise; (vii) put in place a procedure to cross check the actions made by such officers to avoid error in executing actual command while downloading any new software; (viii) modify the software to display automated warnings/alerts/reconfirm windows before system executes download command; (ix) update Auto Track system software/ adaptation download tool to prevent maintenance operator to select all sub system to download, a warning to be generated with an abort option upon doing a download indicating that the action may affect the operational system; (x) duties and responsibilities of CNS Group and DMS Group to be defined and both the groups to work in close coordination; (xi) ensure availability of trained manpower and carry out the safety assessment of the system.

#### **Landing of foreign aircraft without permission**

†1981. SHRI BHAGWATI SINGH:

SHRI BRIJ BHUSHAN TIWARI:

Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether it is a fact that recently a foreign chartered aircraft had landed at the New Delhi airport without taking any permission;

(b) if so, whether Government is formulating any concrete and effective scheme to remove the shortcomings in the security of the airports;

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† Original notice of the question was received in Hindi.

(c) whether Government intends to punish the guilty persons; and

(d) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL):

(a) No Sir.

(b) to (d) Do not arise.

#### **Cooch Behar airport**

1982. SHRI TARINI KANTA ROY: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether his Ministry is aware that the Cooch Behar airport is lying ready for operation since 2007;

(b) if so, the reasons for not making this airport operational as yet; and

(c) what steps are being taken to make it operational?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL):

(a) to (c) Airport at Cooch Behar is an operational airport and suitable for ATR - 42 type of aircraft operations. Since no airline operator has shown willingness to operate to/from this airport, at present, there are no "scheduled operations to this airport.

#### **Cancellation of fully boarded flight**

1983. PROF. SAIF-UD-DIN SOZ: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether it is a fact that sometime ago a fully boarded flight for Dubai was cancelled just half an hour before its departure from Delhi airport; and

(b) if so, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL):

(a) No, Sir.

(b) Does not arise.

#### **Aviation university at Gujarat**

1984. SHRI BHARATSINH PRABHATSINH PARMAR:

SHRI PARSHOTTAM KHODABHAI RUPALA:

Will the Minister of CIVIL AVIATION be pleased to state what steps have been taken by his Ministry to set up an aviation university at Gujarat for providing trained manpower to the civil aviation sector?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL):

Setting up of Universities does not fall under the purview of Ministry of Civil Aviation.